

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 922/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2018

NAME OF THE PARTIES: Virtuous Securities & Broking Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

|   |                      |            |  |
|---|----------------------|------------|--|
| 1 | Adv. Dhiren Ashok    | Adv for    |  |
| 2 | Adv. Karishma Udeshi | Petitioner |  |
|   | ilb Sanjay Udeshi    |            |  |

2 Co.

COMMON ORDER

CSP No. 914/230-232/NCLT/MB/MAH/2017  
CSP No. 916/230-232/NCLT/MB/MAH/2017  
CSP No. 917/230-232/NCLT/MB/MAH/2017  
CSP No. 918/230-232/NCLT/MB/MAH/2017  
CSP No. 919/230-232/NCLT/MB/MAH/2017  
CSP No. 920/230-232/NCLT/MB/MAH/2017  
CSP No. 921/230-232/NCLT/MB/MAH/2017  
CSP No. 922/230-232/NCLT/MB/MAH/2017  
CSP No. 924/230-232/NCLT/MB/MAH/2017  
CSP No. 925/230-232/NCLT/MB/MAH/2017  
CSP No. 926/230-232/NCLT/MB/MAH/2017  
CSP No. 927/230-232/NCLT/MB/MAH/2017  
CSP No. 928/230-232/NCLT/MB/MAH/2017  
CSP No. 929/230-232/NCLT/MB/MAH/2017  
CSP No. 930/230-232/NCLT/MB/MAH/2017  
CSP No. 931/230-232/NCLT/MB/MAH/2017  
CSP No. 936/230-232/NCLT/MB/MAH/2017  
CSP No. 937/230-232/NCLT/MB/MAH/2017  
CSP No. 938/230-232/NCLT/MB/MAH/2017  
CSP No. 939/230-232/NCLT/MB/MAH/2017  
CSP No. 940/230-232/NCLT/MB/MAH/2017  
CSP No. 941/230-232/NCLT/MB/MAH/2017  
CSP No. 942/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 17.01.2018.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)